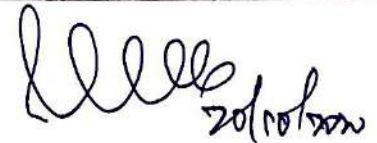


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 21.10.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>CALL FOR LCR</u></p> <p>1) A.P.7/2020 and Connected matters</p> <p align="center"><u>ARGUMENTS</u></p> <p>2) R.A.206/2019 3) R.A.230/2020 4) R.A.50/2020</p>	<p align="center"><u>EVIDNCE</u></p> <p>1) S.C.4/2016 2) S.C.200/2018 3) S.C.210/2018 4) S.C.48/2019 5) S.C.161/2019 6) S.C.175/2019 7) S.C.332/2019 8) S.C.5/2020</p> <p align="center"><u>313 STATEMENT</u></p> <p>9) S.C.57/2017</p> <p align="center"><u>ARGUMENTS</u></p> <p>10)S.C.128/2017 11)S.C.67/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>1) M.A.52/2020 2) M.A.53/2020 3) M.A.54/2020 4) M.A.71/2020</p> <p align="center"><u>JUDGEMENT</u></p> <p>5) R.A.178/2015 6) R.A.181/2015</p>	<p align="center"><u>OBJECTION</u></p> <p>1) S.C.102/2020 2) Crl.Misc.1340/2020 3) Crl.Misc.1343/2020 4) Crl.Misc.1356/2020 5) Crl.Misc.1357/2020 6) Crl.Misc.1363/2020 7) Crl.Misc.1373/2020</p> <p align="center"><u>ORDERS</u></p> <p>8) Crl.Misc.1166/2020 9) Crl.Misc.1323/2020</p>



Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 21.10.2020 are posted to 11.11.2020.
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued By Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL
DISTRICT & SESSIONS JUDGE
Cause List Dated 21.10.2020**

<u>MORNING SESSION</u>	
1. R.A.61/2015 2. R.A.8/2020 3. R.A.13/2014 4. R.A.116/2020 5. R.A.100/2017 6. M.A.73/2017 7. R.A.29/2018 8. R.A.75/2020 9. SC.147/2017 10. SC.87/2014 11. SPL.C.130/2015 12. SC.94/2020 13. SC.96/2020 14. CRL.A.76/2017 15. CRL.A.10/2018	<u>EVIDENCE</u> 16. SC 321/2012 17. SPL.C.69/2015
<u>AFTERNOON SESSION</u>	
1. AS.8/2018 2. AS.9/2018 3. AS.10/2018 4. AS.11/2018 5. AS.12/2018 6. AS.13/2018 7. Crl.Misc.1204/2020 8. Crl.Miscc.1270/2020	

[Signature]
20/10/2020

**I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.**

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

II Addl. District & Session Court, BRD- Cause List 21.10.2020

Morning Session

1	SPL.C 207/2020	(SUMMONS)
2	SPL.C 192/2019	(Objection)
3	CrI.Misc. 1341/2020	(Objection)
4	CrI.Misc. 1348/2020	(Objection)
5	SPL.C 341/2020	(Objection)
6	CrI.Misc. 1350/2020	(Objection)
7	CrI.Misc. 1379/2020	(Objection)
8	SPL.C 31/2013	(Evidence)
9	SPL.C 189/2017	(Evidence)
10	SPL.C 80/2018	(Evidence)
11	SPL.C(SC/ST Act 89/2008	(ARGUMENTS.)
12	SPL.C(SC/ST Act 50/2009	(ARGUMENTS.)
13	SPL.C 402/2019	(Charge)

Afternoon Session

14	SPL.C 70/2020	(HBC)
15	SPL.C 129/2020	(HBC)
16	SPL.C 162/2020	(HBC)
17	SPL.C 163/2020	(HBC)
18	SPL.C 164/2020	(HBC)
19	SPL.C 166/2020	(HBC)
20	SPL.C 562/2018	(FDT)
21	Cr 90/2020	JC
22	Cr 258/2020	JC
23	Cr 152/2020	JC

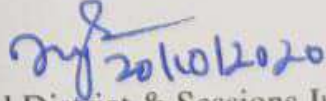
II Addl. District & Session Court, BRD- Adjourned Cases 21.10.2020

1	SPL.C 192/2014	(SUMMONS)	27-11-2020
2	SPL.C 175/2013	(Evidnce)	27-11-2020
3	SPL.C 176/2013	(Evidnce)	27-11-2020
4	SPL.C 132/2014	(Evidnce)	27-11-2020
5	SPL.C 192/2016	(Await documents)	02-12-2020
6	SPL.C 60/2015	(Evidnce)	08-12-2020
7	SPL.C 60/2016	(Evidnce)	08-12-2020
8	SPL.C 62/2016	(Evidnce)	08-12-2020
9	SPL.C 72/2016	(Evidnce)	08-12-2020
10	SPL.C 82/2016	(Evidnce)	08-12-2020
11	SPL.C 88/2016	(Evidnce)	08-12-2020
12	SPL.C 140/2016	(Evidnce)	08-12-2020
13	SPL.C 10/2017	(Evidnce)	09-12-2020
14	SPL.C 33/2017	(Evidnce)	09-12-2020
15	SPL.C 49/2017	(Evidnce)	09-12-2020
16	SPL.C 242/2017	(Evidnce)	09-12-2020
17	SPL.C 243/2017	(Evidnce)	09-12-2020

18	SPL.C 258/2017	(Evidnce)	09-12-2020
19	SPL.C 338/2017	(Evidnce)	09-12-2020
20	SPL.C 364/2017	(Evidnce)	09-12-2020
21	SPL.C 397/2017	(Evidnce)	09-12-2020
22	SPL.C 330/2020	(BAILABLE WARRANT)	14-12-2020
23	SPL.C 352/2019	(CALL ON)	14-12-2020
24	SPL.C 130/2014	(AWAIT ORDERS)	14-12-2020
25	SC 215/2018	(AWAIT ORDERS)	14-12-2020
26	SPL.C 131/2016	(NBW TO ACCUSED)	14-12-2020
27	SPL.C 74/2018	(Evidnce)	16-12-2020
28	SPL.C 631/2018	(Evidnce)	16-12-2020
29	SPL.C 210/2019	(Evidnce)	16-12-2020
30	SPL.C 187/2019	(Await documents)	16-12-2020
31	SPL.C 407/2017	(FDT)	18-12-2020
32	SPL.C 416/2017	(NBW TO ACCUSED)	18-12-2020
33	SPL.C 563/2018	(FDT)	18-12-2020

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 21-10-2020**


MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR HEARING</u> 1. M.C.267/2020</p> <p><u>FOR ARGUMENTS</u> 2. M.C.236/2020 3. R.A.47/2019 4. R.A.64/2019</p> <p><u>FOR CROSS OF R.W.</u> 5. M.C.25/2020</p> <p><u>FOR FURTHER EVIDENCE.</u> 6. M.C.147/2020</p>	<p><u>FOR EVIDENCE</u> 1. SC.49/2015 2. SC.120/2016 3. SC.155/2017 4. SC.37/2018 5. SC.338/2018 6. SC.189/2019</p> <p><u>FOR ORDER</u> 7. SC.93/2020 8. CRL.MISC.1311/2020 9. CRL.MISC.1316/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>CALL ON</u> 7. R.A.176/2019</p> <p><u>FOR JUDGMENT</u> 8. R.A.17/2019</p> <p><u>FOR ARGUMENTS</u> 9. R.A.159/2019</p>	<p><u>FOR HEARING</u> 8. SC.246/2018 9. SC.292/2018</p> <p><u>FOR SUMMONS</u> 10. SC.126/2020</p> <p><u>FOR ARGUMENTS</u> 11. CRL.A.113/2019 12. CRL.MISC.1309/2020 13. CRL.MISC.1342/2020</p> <p><u>FOR AWAIT REPORT</u> 14. SC.139/2017</p> <p><u>FOR HBC</u> 15. SC.245/2019 16. SC.68/2020 17. SC.119/2020</p> <p><u>FOR PRODUCTION OF ACCUSED</u> 18. SC.138/2020</p> <p><u>FOR FDT</u> 19. SC.79/2019</p>


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
 2. Other cases listed on 21-10-2020 are posted to 11-11-2020

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL. DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 21/10/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u> 1) R.A. 135/2017</p> <p><u>Objection:</u> 1) M.V.C. 89/2019 2) M.C. 237/2020 3) M.V.C. 110/2018</p> <p><u>Further Evidence:</u> 1) M.C. 64/2020</p> <p><u>Further Arguments:</u> 1) M.A. 78/2017</p> <p><u>Evidence:</u> 1) SC 305/2013 2) SC 37/2014 3) SC 3/2015 4) SC 179/2016</p> <p><u>Further Hearing:</u> 1) Crl. Misc. 1321/2020</p> <p><u>To hear:</u> 1) Misc 24/2017 2) SC 73/2015 3) Crl. Misc 1359/2020</p>	<p><u>ARGUMENTS:</u> 1) SC 50/2007 2) SC 114/2013 3) Crl.R.P. 78/2018</p> <p><u>Order:</u> 1) Crl. Misc. 1312/2020 2) Crl. Misc. 1344/2020 3) Crl. Misc. 1346/2020 4) Crl. Misc. 1347/2020 5) R.R.P. 1/2016 6) M.A. 127/2020</p> <p><u>Objection:</u> 1) Crl. Misc. 1371/2020</p> <p><u>To hear:</u> 1) SC 128/2020 2) SC 185/2012 2) SC 2/2020 3) Crl. Misc. 1291/2020</p> <p><u>Furnish Surety by:</u> 1) SC 326/2019</p>


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 21-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	R.A. 183/2019 (Evidnce) IA/1/2019		RAJASHEKAR K. Vs BHARATHI	T. MURUGESH
ARGUMENTS				
2	R.A. 48/2018 (ARGUMENTS.) IA/1/2018		J.C. NARAYANAPPA Vs BHARATHI	V.N. RUDRESHA
3	R.A. 129/2016 (NOTICE) IA/1/2016 IA/2/2016		GOWRAMMA Vs PAPANNA	SAROJ M.
4	R.A. 154/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		RANGASWAMAIAH Vs BETTAIAH, DEAD BY LRS. 1a. NANJAMMA	M. SHIVAPRAKASH
5	R.A. 159/2015 (ARGUMENTS.) IA/1/2015		MAREGOWDA Vs RANGASWAMAIAH	P.M. SIDDAMALLAPPA
6	P and SC 23/2019 (ARGUMENTS.)		MUNIYAMMA Vs NILL	N. BALAJI
7	M.C. 93/2020 (ARGUMENTS.)		Kempegowda H Vs Soumya alias chikkagangamma	Prajwala S H Gowda
8	R.A. 18/2017 (CALL ON)		GOWRAMMA Vs YELLAMMA	
Cases listed below are adjourned due to Covid 19				
9	EX 167/2018 (Await Notice)	14-01-2021	SAROJAMMA Vs NARAYANASWAMY	N. GOPALAKRISHNA
10	Misc 127/2015 (AWAIT ORDERS) IA/1/2015	14-01-2021	THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs T.M.BASAVARAJU	M. V. KINI
11	EX 4/2016 (AWAIT ORDERS)	14-01-2021	ENCON THERMAL ENGINEERS PVT LTD Vs JINDAL ALUMINIUM LIMITED	PRADEEP SHARMA
12	EX 21/2015 (Await report)	14-01-2021	ANJINAMMA Vs SHANMUGAM S.	N. KEMPEGOWDA
13	EX 96/2016 (Await report)	14-01-2021	NARAYANAPPA Vs KHANDOJI RAO	G. SRINIVASA

PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 21-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	Misc 98/2019 (Re-issue) IA/1/2019	14-01-2021	CHAMPAKADHAMASWAMY K. P. Vs THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY	Y. V. ASWATHANARAYANA REDDY

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 21-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	SC 271/2019 (HEARING)		MADANAYAKANAHALLI POLICE STATION Vs A1. JAGADISH	A
SS TO WITNESSES				
2	SC 50/2019 (Evidnce)		MADANAYAKANAHALLI POLICE STATION Vs A1. NAGESH ALIAS NAGESH SAGAR	A
3	SC 80/2014 (ARGUMENTS.)		HOSAKOTE POLICE STATION Vs SHASHIDHAR	
4	SC 190/2017 (ARGUMENTS.)		KAGGALIPURA POLICE STATION Vs A1.ANANDA H.S.	
5	CRL.A 29/2018 (ARGUMENTS.) IA/1/2018		ATHISH KUMAR Vs ELECTRONIC CITY TRAFFIC POLICE STATION	LOHITH M.
6	CRL.A 45/2017 (JUDGEMENT) IA/1/2017		V. PAPA RAO Vs V. LATHA	K.V. KESHAVA
SS TO WITNESSES				
7	SC 100/2017 (Evidnce)		KADUGODI POLICE STATION Vs A1.ANJI.M	
8	SC 133/2018 (Evidnce)		THALAGHATTAPURA POLICE STATION Vs A1. RAJASHEKAR @ MAHADEVA	
9	SC 165/2018 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs MANJUNATHA	
10	SC 172/2018 (Evidnce)		HOSAKOTE POLICE STATION Vs A1. GOMATHI	
11	SC 176/2018 (Evidnce)		SULIBELE POLICE STATION Vs A6. ESWARACHARI	A

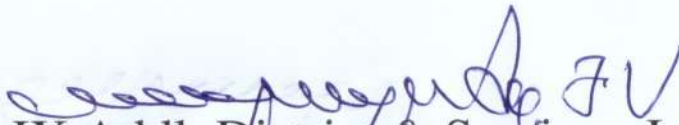
**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 21-10-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	SC 114/2019 (Evidnce)		ELECTRONIC CITY POLICE STATION Vs A2. GIRISH ALIAS GIRI ALIAS JAND	A
13	CrI.Misc. 1358/2020 (Objection)		GAYATHRI Vs MADANAYAKANAHALLI POLICE STATION	ARAVIND REDDY H.
14	CrI.Misc. 1361/2020 (Objection)		REKHA Vs VARTHUR POLICE STATION	K. V. NAVEEN KUMAR
15	CrI.Misc. 1372/2020 (Objection)		HARISH Vs MADANAYAKANAHALLI POLICE STATION	DAYANAND B. M.
16	CrI.Misc. 1376/2020 (Objection)		MALLESH S. Vs NELAMANGALA RURAL POLICE STATION	R. V. SHIVANANDA REDDY

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 21-10-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	P & SC	37/2020
2	P & SC	18/2020
3	P & SC	19/2020
4	R.A.	184/2016
5	R.A.	164/2018
6	R.A.	68/2019
7	P & SC	25/2019
8	G & WC	8/2020
9	G & WC	12/2020
10	SC	72/2020
11	SC	137/2020
12	SC	58/2018
13	SC	344/2019
14	SC	117/2018
15	SC	237/2018

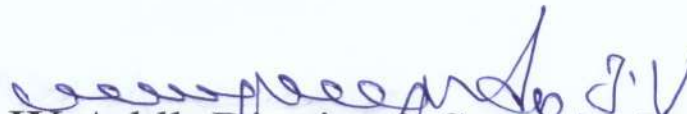

IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

20/10/2020

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dated: 21-10-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	R.A.	91/2017
2	R.A.	119/2017
3	R.A.	19/2018
4	R.A.	154/2016
5	R.A.	114/2016
6	R.A.	330/2012
7	R.A.	13/2017
8	R.A.	7/2016
9	CrI.A.	148/2018
10	CrI.A.	10/2019
11	CrI.A.	64/2019
12	CrI.A.	10/2020
13	CrI.Msic.	1326/2020
14	CrI.Misc.	1335/2020
15	CrI.Misc.	1345/2020


IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

20/10/2020